

15
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 78/560/NCLT/AHM/2017 (New)
Gujarat High Court Co. Application No. 458 of 2016(Old)**


**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018**

Name of the Company: Liquidator of Alps BPO Services Ltd.
V/s.
ROC, Gujarat

Section of the Companies Act: Section 560 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Pathik Acharya	Adv	For Petitioner	
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2.

ORDER

Learned Advocate Mr. Pathik Acharya i/b Learned Advocate Mr. R M Desai present for Petitioner. None present for ROC.

Petitioner not complied with directions dated 11.12.2017.

Petitioner is directed to issue fresh notice of date of hearing on ROC and shall file proof of service.

ROC shall file its objections, if any.

List the matter on 23.02.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 23rd day of January, 2018.